

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1588**

**TO BE ANSWERED ON THE 26<sup>TH</sup> JULY, 2022/ SRAVANA 04, 1944 (SAKA)**

**MODERNISATION OF POLICE**

**1588. SHRI SUNIL KUMAR PINTU:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the manner in which it has been/is being considered to encourage the State Governments particularly Bihar to equip the police system in the country with the state-of-the-art technology and;**

**(b) the total funds provided for the said projects during the last three years, State-wise?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) 'Police' and 'Public Order' are State subjects under the seventh Schedule of the Constitution of India. State Governments are primarily responsible for modernization of their police forces. However, the Government of India supplements the efforts of the all State Governments, including Bihar, towards equipping and modernizing of their police forces, through the scheme of 'Assistance to States for Modernisation of Police' [erstwhile scheme of Modernisation of Police Forces (MPF)]**

**Under this scheme, the States are provided central assistance for acquisition of advanced weaponry and various types of equipment required for the police forces. Further, 'construction' and 'purchase of operational vehicles' are also permitted in Jammu & Kashmir, the insurgency affected north-eastern States and Left Wing Extremism (LWE) affect districts. Moreover, construction of police station buildings is allowed to all States and UTs from the current financial year onwards.**

**(b) State-wise funds provided under the scheme during the last three years are at Annexure.**

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State-wise funds provided during the last three  
years under the scheme of 'Assistance to States for Modernization of Police'

(₹ in crore)

S. No.	State	2019-20		2020-21		2021-22	
		Allocation	Released	Allocation	Released	Allocation	Released
1.	Andhra Pradesh	24.46	75.36	24.46	5.83	24.46	--
2.	Arunachal Pradesh	3.92	--	3.92	--	3.92	--
3.	Assam	26.40	--	26.40	--	26.40	9.36
4.	Bihar	27.62	9.42	27.62	19.12	27.62	--
5.	Chhattisgarh	9.72	8.35	9.72	7.16	9.72	5.44
6.	Goa	1.03	--	1.03	0.22	1.03	0.2575
7.	Gujarat	25.58	41.19	25.58	--	25.58	--
8.	Haryana	11.48	18.48	11.48	--	11.48	10.35
9.	Himachal Pradesh	3.50	27.49	3.50	0.83	3.50	--
10.	Jammu and Kashmir #	39.90	40.20	--	--	--	--
11.	Jharkhand	9.21	7.08	9.21	--	9.21	--
12.	Karnataka	38.37	14.61	38.37	9.14	38.37	32.54
13.	Kerala	16.11	54.01	16.11	--	16.11	4.48
14.	Madhya Pradesh	27.11	14.45	27.11	--	27.11	6.7775
15.	Maharashtra	47.11	65.98	47.11	--	47.11	--
16.	Manipur	9.55	10.75	9.55	--	9.55	--
17.	Meghalaya	3.75	6.63	3.75	--	3.75	--
18.	Mizoram	4.77	34.63	4.77	1.14	4.77	--
19.	Nagaland	10.74	17.29	10.74	--	10.74	17.03
20.	Odisha	15.60	42.45	15.60	--	15.60	3.90
21.	Punjab	16.42	31.33	16.42	4.15	16.42	--
22.	Rajasthan	31.26	27.28	31.26	13.53	31.26	13.53
23.	Sikkim	1.77	--	1.77	--	1.77	1.37
24.	Tamil Nadu	34.84	56.62	34.84	--	34.84	--
25.	Telangana	17.48	57.58	17.48	4.16	17.48	8.74
26.	Tripura	7.84	4.97	7.84	5.72	7.84	6.75
27.	Uttar Pradesh	63.19	64.81	63.19	32.02	63.19	32.02
28.	Uttarakhand	3.37	3.37	3.37	--	3.37	5.84
29.	West Bengal	28.90	46.53	28.90	--	28.90	--
	<b>Sub-total</b>	<b>561.00</b>	<b>780.89</b>	<b>521.10</b>	<b>103.02*</b>	<b>521.10</b>	<b>158.39*</b>
	Funds kept for incentives for Police Reforms, etc.	<b>249.85^</b>	--	<b>249.21</b>	-	98.80	-
	PMU + Misc. expenditure	0.45	0.23	<b>0.45</b>	0.23	0.45	0.18
	<b>Grand Total</b>	<b>811.30</b>	<b>781.12</b>	<b>770.76</b>	<b>103.25</b>	<b>620.45</b>	<b>158.57</b>
		<b>(RE 791.30)</b>		<b>(RE: 103.27)</b>			

\* Funds against allocations could not be released to most of the States as they had substantial unspent balances.

^ Released funds have been shown against the relevant States.

# The scheme was not applicable to Jammu and Kashmir during FY 2020-21 and 2021-22.

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